

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

50. Comp APP No. 696/2017

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

**NAME OF THE PARTIES: - Sharad D. Pansare**

**V/s**

**Phadnis Infrastructures India Ltd**

**APPEARANCES: -**

**FOR THE APPLICANT** : Absent

**FOR THE RESPONDENT** : Absent

**Section: 73(4)**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **13.07.2023** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

Manish Tiwari

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**